

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 220 of 2013 & IA-300 of 2013

Dated : 9th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Himalaya Power Producers Association ... **Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Shashank Pandit for R-1

Mr. Anand K. Ganesan for R-2

ORDER

The learned counsel for the Respondent No.2 is filing his written submissions today.

The learned counsel for the Appellant undertakes to file his written submission in the matter by Monday i.e. 12.5.2014.

The learned counsel for the Respondent No.1 does not want to file any further submission in the matter, and requested that the reply filed by him earlier, may please be treated as final submissions on behalf of the Respondent No.1.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member